

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-58/1998/2591/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 10<sup>th</sup> June, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 1935 dtd 08.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station with official vehicle, at your own cost, from the morning of 12.06.2021 till the morning of 14.06.2021, has been granted. Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/1998/2592/A, dated 10.6.2021**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court

*sd/-*  
**JT.REGISTRAR (VIGILANCE)**

*sd/-*